

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO: _____

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDER OF THE TRIBUNAL

OA No. 521/2005.

17.11.2005.

Mr. P. N. Jatti counsel for the applicant.

Heard. Learned Counsel for the applicant does not want to press the OA and wants to withdraw the same. Accordingly, the OA is dismissed as withdrawn with a liberty to file a fresh OA.


(KULDIP SINGH),
VICE CHAIRMAN

P.C./

*Copy of OA
sent to
CIA 24/11/05*